

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 5448
ANSWERED ON 25.03.2026

IMPLEMENTATION OF RENEWABLE ENERGY SCHEMES IN ANDHRA PRADESH

5448. SHRI G M HARISH BALAYOGI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of Central Sector and Centrally Sponsored renewable energy schemes implemented in Andhra Pradesh, scheme-wise along with the details of funds allocated, released, utilised under each scheme in Andhra Pradesh during the last three years, year, scheme and district-wise especially in Konaseema district;
- (b) the physical targets set and achieved under each scheme during the said period, year, scheme and district-wise including installed capacity added, households covered and units of renewable energy generated especially in Konaseema district;
- (c) the number of beneficiaries covered under each scheme, year, scheme and district-wise especially in Konaseema district;
- (d) the renewable energy projects sanctioned, under implementation and completed in Andhra Pradesh, scheme and district-wise along with current status and timelines especially in Konaseema district
- (e) whether any districts in Andhra Pradesh have been identified as underperforming in terms of renewable energy adoption/ scheme utilisation and if so, the reasons therefor; and
- (f) the corrective steps taken to address implementation gaps and coverage shortfalls in underperforming districts?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) to (f) Currently, all the schemes being implemented by the Ministry of New & Renewable Energy (MNRE) are central sector schemes. The details of schemes/ programmes being implemented by the Ministry to promote development and deployment of renewable energy in the country including the State of Andhra Pradesh are given at **Annexure-I**.

State-wise allocation of funds is not made by the Ministry. The Central Financial Assistance (CFA) is released in accordance with the respective scheme guidelines. Year-wise details of the CFA released/ utilized for the renewable energy projects in the State of Andhra Pradesh under the major ongoing schemes/ programmes of the Ministry during the last three years is given at **Annexure-II**.

Most of the utility-scale renewable energy projects in the country are being set up by developers, selected through a transparent bidding process. As per the information received from New and Renewable Energy Development Corporation of Andhra Pradesh (NREDCAP), district-wise details of Renewable Energy capacity installed during 2023-24 to 2025-26 are as under:

Sl.No	District	Capacity (MW)
1	Ananthapuramu	42.40
2	Chittoor	14.54
3	Guntur	1.17

4	Krishna	9.38
5	Kurnool	371.51
6	Nandyala	646.20
7	Palnadu	41.54
8	Prakasam	3.30
9	SPSR Nellore	2.00
10	Sri Satya Sai	22.65
11	Srikakulam	4.84
12	Tirupati	12.92
13	West Godavari	1.26
14	YSR Kadapa	1,229.48
	Total	2,403.18

No utility scale projects have been set up in Konaseema district during the said period.

Under PM Surya Ghar Muft Bijli Yojana (PMSGMBY), a total of 14.63 lakh applications have been submitted for Rooftop solar installations in Andhra Pradesh, including 28,843 applications in Konaseema district, on the National Portal of the scheme since the launch of the scheme in February, 2024 upto 19.03.2026 and 1,17,407 households, including 3633 households in Konaseema district, have been covered with Rooftop Solar installations. District-wise details are given at **Annexure-III**.

Under PM-KUSUM scheme, capacities are allocated based on the demand raised by the State and milestones achieved. State Implementing Agencies (SIA) are empowered for beneficiary selection and further implementation of the scheme at district level. The Ministry does not allocate special targets for the districts under this scheme. Under Component-C of the scheme, solarization of 2,93,587 grid connected agricultural pumps with an aggregate capacity of 1162.80 MWp have been sanctioned to the State of Andhra Pradesh through Feeder Level Solarization. NREDCAP has informed that no capacity is proposed in Konaseema district. The works are currently in progress. The district-wise capacity details are given at **Annexure-IV**.

Under the Solar Parks Scheme of the Ministry, 300 MW Solar Park capacity has been sanctioned since 2020-21 to the State of Andhra Pradesh and the said capacity is under implementation in Ramagiri, Sri Sathya Sai district. However, 1250 MW Solar Park capacity has been commissioned since 2020-21 in the State which includes projects commissioned in solar parks which were sanctioned prior to 2020-21.

Under CPSU Scheme Phase-II, a total of 400 MW solar power capacity has been awarded to the State of Andhra Pradesh during the last five financial years, which is under implementation.

Under the Biomass and Waste to Energy Programmes, projects having capacity of 13.26 MW and 31.83 MWeq respectively have been sanctioned in the State of Andhra Pradesh during the last five years and all the projects have been commissioned.

Further, under New Solar Power Scheme [for Tribal and Particularly Vulnerable Tribal Group (PVTG) Habitations/Villages] under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA), 967 un-electrified PVTG households have been electrified in the total sanction of 1,675 PVTG households given to the State of Andhra Pradesh, till 28.02.2026.

Under the National Green Hydrogen Mission (NGHM), following projects are being supported in the State of Andhra Pradesh:

- 90,000 MTPA Green Hydrogen production project capacity has been allocated to Greenko ZeroC Pvt. Ltd. under the Strategic Interventions for Green Hydrogen Transitions (SIGHT) Programme of NGHM. The developer has reported the project location in Kakinada, Andhra Pradesh.
- 300 MW annual electrolyzer Manufacturing capacity project has been allocated to John Cockerill Greenko Hydrogen Solutions Pvt. Ltd. under the SIGHT Programme of NGHM. The developer has reported the project location in Kakinada, Andhra Pradesh.
- Pilot Project in transport sector awarded to Hindustan Petroleum Corporation Ltd. and Volvo for NH16 Vishakhapatnam- Bayyavaram route. An amount of Rs.3.42 crore has been released out of the total sanctioned amount of Rs.17.13 cr.

The Government, in coordination with State Governments and other stakeholders, regularly reviews the progress of renewable energy programmes in the country including in the State of Andhra Pradesh and takes appropriate measures from time to time to identify & address implementation gaps and improve coverage/ adoption of schemes and programmes being implemented by this Ministry.

**Annexure-I referred to in reply of parts-(a) to (f) of the Lok Sabha Unstarred Question
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Details of the ongoing major Renewable Energy Schemes / Programmes

1. PM-Surya Ghar: Muft Bijli Yojana for installing rooftop solar for One Crore households by 2026-27.
2. Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) Scheme for setting up decentralized solar or other renewable energy power plants, installation of stand-alone solar agriculture pumps, and solarization of existing grid-connected agriculture pumps, including feeder-level solarization. The scheme benefits not only farmers but also the States and DISCOMs.
3. Scheme for Development of Solar Parks and Ultra-mega Solar Power Projects with a target of setting up 40,000 MW capacity. Under the scheme, the infrastructure such as land, roads, power evacuation system, water facilities are developed with all statutory clearances/approvals. Thus, the scheme helps expeditious development of utility-scale solar projects in the country.
4. Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for setting up 12,000 MW grid-connected Solar Photovoltaic (PV) Power Projects by Government Producers, using domestically manufactured solar PV cells and modules, with Viability Gap Funding (VGF) support, for self-use or use by Government/ Government entities, either directly or through Distribution Companies (DISCOMS).
5. Production Linked Incentive scheme 'National Programme on High Efficiency Solar PV Modules' for achieving manufacturing capacity of Giga Watt (GW) scale in High Efficiency Solar PV modules (Tranche- I & II).
6. National Green Hydrogen Mission launched with aim to make India a Global Hub for production, utilization and export of Green Hydrogen and its derivatives.
7. Green Energy Corridors (GEC): to create intra-state transmission system for renewable energy projects. Central Financial Assistance (CFA) is provided to set up transmission infrastructure for evacuation of Power from Renewable Energy projects.
8. Bio-Energy Programme:
 - Waste to Energy Programme : Programme on Energy from Urban, Industrial and Agricultural Wastes/Residues
 - Biomass Programme: Scheme to Support Manufacturing of Briquettes & Pellets and Promotion of Biomass (non-bagasse) based cogeneration in Industries.
 - Biogas Programme : for promotion of family type Biogas plants
9. New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA) with a provision for providing off-grid Solar Lighting where electricity supply through grid is not techno-economically feasible.

Annexure-II

**Annexure-II referred to in reply of parts-(a) to (f) of the Lok Sabha Unstarred Question
No. 5448 to be answered on 25.03.2026**

**Details of the funds released/ utilized as Central Financial Assistance (CFA) for the
renewable energy projects in the State of Andhra Pradesh under the major ongoing
schemes/ programmes of the Ministry during the last three years**

(Rs. in Crore)

Year	Solar Parks	Rooftop Solar/ PM Surya Ghar Muft Bijli Yojana	PM- JANMAN	Biomass	CPSU	Waste To Energy	Green Energy Corridor
2022-23	-	5.6	-	-	-	50.47	-
2023-24	-	4.5	-	-	22.45	2.74	47.54
2024-25	83.90	111.42	0.37	1.84	-	0.72	0.25

**Annexure-III referred to in reply of parts-(a) to (f) of the Lok Sabha Unstarred Question
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**District-wise details of No. of Applications submitted under the PMSGMBY in Andhra Pradesh
on the National Portal of the Scheme and the No. of Households covered since the launch of the
Scheme in February, 2024 upto 19.03.2026**

S. No.	District	No. of Applications submitted	No. of Households Covered
1	Alluri Sitharama Raju	16112	61
2	Anakapalli	27951	5529
3	Anantapur	0	0
4	Ananthapuramu	41490	2919
5	Annamayya	43824	1829
6	Bapatla	73665	5204
7	Chittoor	56475	1565
8	East Godavari	33751	6760
9	Eluru	60960	7340
10	Guntur	119958	8322
11	Kakinada	29438	6873
12	Konaseema	28843	3633
13	Krishna	99460	7024
14	Kurnool	78401	2485
15	Nandyal	97538	3222
16	NTR	95746	6154
17	Palnadu	162438	3700
18	Parvathipuram Manyam	18339	1779
19	Prakasam	51906	5217
20	Srikakulam	27264	5831
21	Sri Potti Sriramulu Nellore	62821	4798
22	Sri Sathya Sai	41885	1071
23	Tirupati	52943	4226
24	Visakhapatnam	19096	7544
25	Vizianagaram	30804	5940
26	West Godavari	37977	5827
27	Y.S.R.	54440	2554
	Total	14,63,525	1,17,407

**Annexure-IV referred to in reply of parts-(a) to (f) of the Lok Sabha Unstarred Question
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**District-wise details of Capacities Sanctioned under PM-KUSUM Component-C (FLS) as reported by
NREDCAP**

Sl.No	District	Capacity (MW)
1	Anakapalli	57.97
2	Visakhapatnam	10.00
3	Vizianagaram	14.38
4	Parvathipuram Manyam	21.69
5	Eluru	44.00
6	Srikakulam	20.76
7	Kakinada	42.17
8	East Godavari	9.33
9	NTR	23.00
10	Palnadu	42.50
11	Bapatla	17.00
12	Prakasam	109.00
13	Nellore	101.00
14	Tirupati	28.00
15	Chittoor	221.00
16	YSR Kadapa	120.00
17	Annamayya	19.00
18	Kurnool	47.00
19	Kurnool	29.00
20	Anantapur	111.00
21	Sri Satya Sai	75.00
	Total	1,162.80